

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
New Delhi
~~~~~

PRINCIPAL BENCH – COURT NO. 3

**Excise Appeal No. 860 of 2012**

[Arising out of Order-In-Original No. 142/2011/C.Ex/JPR-II-COMM. dtd 20.12.2011  
passed by the Commissioner (Appeals)-II Central Excise, Jaipur]

**Shree Cement Ltd**

Bangur Nagar, Andheri Deori, Beawar,  
Rajasthan 305901

**: Appellant (s)**

Vs

**Commissioner of Customs, Jaipur – ii : Respondent (s)**

New C.R. Building, Statue Circle,  
"C" Scheme, Jaipur (Rajasthan)

**APPEARANCE:**

Shri Hemant Bajaj, Ms. Aarushi Prabhakar and  
Shri Dhruv Tiwari Advocates for the Appellant  
Shri Rakesh Agarwal, Authorized Representative for the Respondent

**CORAM :**

**HON'BLE MR. ASHOK JINDAL, MEMBER (JUDICIAL)**

**HON'BLE MR. P. ANJANI KUMAR, MEMBER (TECHNICAL)**

Date of Hearing:11.04.2025

Date of Decision:11.04.2025

**ORDER**

The appeal is allowed. For order, see order of date passed in  
Excise Appeal No. 820 of 2012.

**(ASHOK JINDAL)**  
MEMBER (JUDICIAL)

**(P.ANJANI KUMAR)**  
MEMBER (TECHNICAL)

*Kailash*